

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-204
IB-1587/ND/2019
NEW IA/5451/2020

IN THE MATTER OF:

M/s. JC Enterprises Pvt. Ltd.

Vs.

M/s. M.K.S Oil Pvt. Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 07.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Advocate Sangam Kumar for RP Abhimanyu Mittal

For the Respondent

: Adv Saurabh Kalia and Adv Kanvi Nagpal for Suspended Board of Directors

ORDER

Since the counsel is travelling by Car, therefore, he is not permitted to appear . List the matter on **12.01.2021**.

SD/-

(K.K. VOHRA)
MEMBER (T)

SD/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-205
IB-1587/ND/2019
IA/2405/2020

IN THE MATTER OF:

M/s. JC Enterprises Pvt. Ltd.

Vs.

M/s. M.K.S Oil Pvt. Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 07.01.2021

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PRESENT:

For the Applicant

: Advocate Sangam Kumar for RP Abhimanyu Mittal

For the Respondent

: Adv Saurabh Kalia and Adv Kanvi Nagpal for Suspended Board of Directors

ORDER

Since the counsel is travelling by Car, therefore, he is not permitted to appear.. List the matter to **12.01.2021**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-206
IB-1587/ND/2019
IA/2346/2020

IN THE MATTER OF:

M/s. JC Enterprises Pvt. Ltd.

Vs.

M/s. M.K.S Oil Pvt. Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 07.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Advocate Sangam Kumar for RP Abhimanyu Mittal

For the Respondent

: Adv Saurabh Kalia and Adv Kanvi Nagpal for Suspended Board of Directors

ORDER

Since the counsel is travelling by Car, therefore, he is not permitted to appear . List the matter on **12.01.2021**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-207
IB-1587/ND/2019
IA/5077/2020

IN THE MATTER OF:

M/s. JC Enterprises Pvt. Ltd.

Vs.

M/s. M.K.S Oil Pvt. Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 07.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Advocate Sangam Kumar for RP Abhimanyu Mittal

For the Respondent

: Adv Saurabh Kalia and Adv Kanvi Nagpal for Suspended Board of Directors

ORDER

Since the counsel is travelling by Car, therefore, he is not permitted to appear . List the matter on **12.01.2021**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)